

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195(ND)/2017

IN THE MATTER OF:

M/s Indusland Bank Ltd.

vs

M/s Gallium Industries Ltd.

.....PETITIONER

... RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 13.03.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

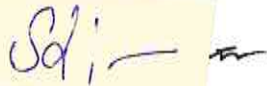
: Mr. Nalin Kaushik, Adv. For Liquidator, Mr. Vijender
Sharma Liquidator

For the Corporate Debtor

:

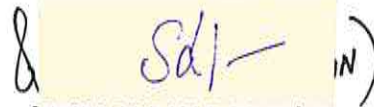
ORDER

Learned counsel for Liquidator is present and represents that two reports have been filed one on 14.01.2019 and the other on 28.02.2019. The said reports are taken on record, subject to all just exceptions.



MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)
MEMBER (JUDICIAL)